

(ख) यदि हां, तो उस का ब्यौरा क्या है ?

बारिण्ज्य मन्त्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरेशी) : (क) तथा (ख). रतलाम जिले में एक सहकारी सूती कपड़ा मिल की स्थापना के लिए 1964 में प्राप्त हुआ प्रस्ताव स्वीकार नहीं किया गया क्योंकि उस परियोजना को राज्य के तृतीय योजना कार्यक्रम में सम्मिलित करना सम्भव नहीं था।

Pay Scales of Assistant Personnel Inspectors

7419. SHRI RAMACHANDRA VEER-APPA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the scales of pay of Assistant Personnel Inspectors Rs. 150-224 and Head Clerks 160-220 of Personnel Branch were ordered to be considered identical before the New Deal ;

(b) whether it is also a fact that Assistant Personnel Inspectors are now placed in lower grade i.e. Rs. 210-320 and Head Clerks in higher grade i.e. Rs. 210-380 despite the fact that this post continue to remain selection post, whereas that of Head Clerks is now non-selection ;

(c) if so, the steps being taken to do away with the truncation of grades in their case ;

(d) whether it is further a fact that Mr. Justice Rajadhyaksha in Para 347 of his Award has enjoined upon Government that Internal machinery for hours of Employment Regulations should consist of chosen men of special merit and should be fairly well paid and yet bulk of Personnel Inspectors are in lowest grade of Rs. 210-320 ; and

(e) if so, the steps being taken to give suitable higher grades on proportionate basis to them in place of the lowest grade Rs. 210-320 keeping in view the important nature of their duties ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Under the pre-authorised pay structure set-up, scales of Rs. 150-225 and Rs. 160-220 were treated as equal for the purpose of fixation

of pay on revision of the prescribed scales.

(b) Yes.

(c) Personnel Inspectors and Head Clerks are two different categories of staff performing different duties. Their scales need not be identical.

(d) Yes.

(e) The posts of Personnel Inspectors in the various grades, viz. Rs. 450-575, 370-475, 335-425, 250-380 and 210-320, are created on the basis of worth of charge. Higher grade posts are operated when such a course is considered justified.

बालों, गिलहरियों और बन्दरों का निर्यात

7420. श्री धोंकार लाल बेरवा :

श्री जमुना लाल :

क्या बारिण्ज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1967-68 में किन-किन देशों को बालों का निर्यात किया गया;

(ख) प्रत्येक राज्य द्वारा कितने-कितने बाल निर्यात किये गये;

(ग) उपर्युक्त अवधि में प्रत्येक देश को निर्यात की गयी गिलहरियों, चूहों और बन्दरों का ब्यौरा क्या है तथा उनसे कितनी विदेशी मुद्रा अर्जित हुई है; और

(घ) उनका निर्यात बढ़ाने के लिए सरकार क्या कार्यवाही कर रही है ?

बारिण्ज्य मन्त्रालय में उप-मन्त्री (श्री मुहम्मद शफी कुरेशी) : (क) 1967-68 में जिन-जिन देशों को मानव-बाल निर्यात किये गये, उन के नाम ये हैं : सं० रा० अमेरिका, हांगकांग, दक्षिणी कोरिया, जर्मन संघीय गणराज्य, इटली तथा आस्ट्रेलिया।

(ख) तथा (ग). निर्यात के राज्यवार आंकड़े नहीं रखे जाते। गिलहरी तथा चूहों के निर्यात के आंकड़े उपलब्ध नहीं हैं क्योंकि व्यापार वर्गीकरण में इन्हें अलग से वर्गीकृत नहीं किया गया है। अन्य मदों के निर्यात निम्न प्रकार हैं :—

उत्पाद	निर्यातों के मूल्य (लाख रु० में) 1967-68 (जनवरी तक)	प्रमुख आयातक देश
मानव बाल, बिना साफ किये तथा रद्दी	71	सं० रा० अमेरिका, हांगकांग, द० कोरिया, संघीय जर्मन गणराज्य, आस्ट्रेलिया ।
मानव बाल साफ किये हुए या अन्यथा सुलभाये हुए, विग तथा इसी प्रकार की अन्य वस्तुएं बनाने में प्रयोग किये जाने के लिए तैयार किये गये ऊन के अथवा अन्य पशुओं के बाल	26	सं० रा० अमेरिका, हांगकांग, इटली
मानव वालों अथवा पशुओं के बालों या वस्त्रों के विग, मकली दाढ़ियां तथा मानव बालों की अन्य वस्तुएं ।	8	सं० रा० अमेरिका
बन्दर 35569 अदद	29	सं० रा० अमेरिका, सोवियत रूस, ब्रिटेन

(घ) बन्दरों के निर्यात को समय-समय पर जारी किये गये सीमित कोटे के अन्दर ही नियंत्रित तथा अनुमित किया जाता है। वृत्ति सरकार बन्दरों का अधिक संख्या में निर्यात करने के लिए उत्सुक नहीं है अतः इन का निर्यात चिकित्सा कार्य की न्यूनतम आवश्यकता तक ही सीमित रखा जाता है।

Transit of Foodgrains from Ports to Interior

7421. SHRI MANUBHAI PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the total quantity of foodgrains carried by Railways from the Ports to the interior between the period from April to November, 1967 ; and

(b) the quantity carried during the same period in 1966 ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) 46.74 lakh tonnes.

(b) 55.23 lakh tonnes.

Rourkela Steel Plant

7422. SHRI D. AMAT : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the German experts after enquiry have submitted a report to the General Manager, Hindustan Steel Ltd. that the Rourkela Steel Plant is incurring a daily loss to the tune of lakhs of rupees ;

(b) if so, when the report was submitted and the names of the experts ; and

(c) the amount of loss so incurred daily ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):

(a) No, Sir.

(b) and (c). Do not arise.

Goods Handling Contract at Tumla

7423. SHRI RAMAVATAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that in 1967